

OA 524/87

(A)

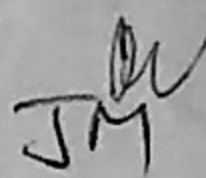
12-8-93

Hon Mr Mahasajdin JM.

Hon Mr BK Singh AM

None present for applicant. Sri K.C. Sinha is present on behalf of the respondent. List this case on 16-9-93 for hearing.


AM


JM

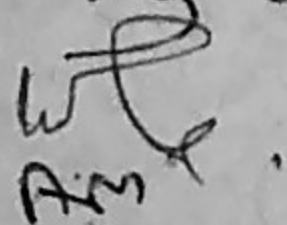
HA
RA has not been
filed so far.
15/9/93

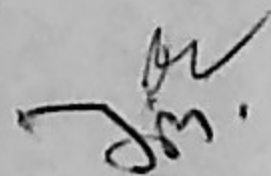
16.9.93

Hon. Mr. Mahasajdin, JM.

Hon. Mr. S. Das Gupta, AM

None appeared on behalf of the applicant Sri K.C. Sinha is present. The applicant remained absent. On the last date i.e. on 12-8-93 he was also absent. The Counsel for the Respondents was pointed out that on 2-11-98 the was dismissed is default due to absence of applicant. It appears that the applicant is not very much interested in prosecuting the case. The case of the applicant is hereby dismissed in default.


AM


JM